MR. CHAIRMAN: No. no. That will Jo.

RS LAID ON THE TABLE

I. APPROPRIATION ACCOUNTS (1963-64) OF THE DEFENCE SERVICES AND THE COM MERCIAL APPENDIX THERETO.

II. AUDIT REPORT, DEFENCE SERVICES, 1965

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): Sir, 1 beg to lay <in the Table, under clause (1) of article 151 of the Constitution, a copy each of the following papers:

- Appropriation Accounts of the Defence Services for the year 1963-64 and the Commercial Appendix thereto. [Placed in Library. See No. LT-3962/65.]
- (ii) Audit Report, Defence Services, 1965. [Placed in Library. See No. LT-3961/65.]

ANNNUAL REPORT (1963-64) OF THE NATIONAL MINERAL DEVELOPMENT CORPORATION LIMITED NEW DELHI AND RELATED PAPERS.

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI P. C. SETHI): Sir, I beg to lay on the Table a copy each of the following papers, under subsection (1) of section 619-A of the Companies Act, 1956:—

- (i) Sixth Annual Report and Accounts of the National Mineral Development Corporation Limited, New Delhi, for the year 1963-64, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Corporation.
- t[] Hindi translation.

[Placed in Library. See No. LT-3975/65 for (i) and (ii).]

on the Table

Agreement between India and U.S.S.R. regarding an iron and steel works at Bokaro.

SHRI P. C. SETHI: Sir, I also beg to lay on the Table a copy of the text of the agreement between the Government of India and the Government of the Union of Soviet Socialist Republics for Cooperation in the construction of an Iron and Steel Works at Bokaro and for extending a credit for this purpose. [Placed in Library. See No. LT-3976/65.]

I. REPORT OF THE STUDY TEAM ON IMPORT AND EXPORT TRADE CONTROL ORGANISA-TION.

II. REPORT OF THE Ad hoc COMMITTEE ONTOBACCO, AND MINISTRY OF COMMERCERESOLUTION RELATING THERETO.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI S. V. RAMASWAMY): Sir, I beg to lay on the Table:

- (a) A copy of the Report of ihe Study Team on Import and Export Trade Control Organisation (Part (I). [Placed in Library. See No. LT-3963/65.]
- (b) (i) Report of the *Ad Hoc* Committee on Tobacco.
 - (ii) Ministry of Commerce Resolution No. 1/2/65-EP (Agri.), dated the 22nd February, 1965. [Placed in Library. See No. LT-3977/65.]

ANNUAL REPORT (1963-64) OF THH HINDUSTAN CABLES LIMITED, BURDWAN, AND RELATED PAPERS.

Tun MINISTER OF HEAVY ENGINEERING AND INDUSTRY IN THI MINISTRY OF INDUSTRY AND SUPPLY (SHRI T. N. SINGH): Sir, I beg to lay oa the Table, under sub-section (1) of sectioa 619-A of the Companies Act, 1956, a copy each of the following papers:

 (i) Twelfth Annual Report and Accounts of the Hindustan Cables Limited, Burdwan, for the year ending the 31st March, 1964, to-